

HARYANA VIDHAN SABHA

IV SESSION

BULLETIN NO. 5 Thursday, the 10th March, 2011

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 10th March, 2011 from 10.30 A.M. to 2.41 P.M.).

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	9	1	--	31

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Un-starred: 3

II. THE MATTER REGARDING 2ND SITTING

The Parliamentary Affairs Minister suggested that there should be 2nd Sitting on 10th March, 2011 so that Members can get more time to participate in the general discussion on Budget Estimates.

Sh. Om Prakash Chautala, a member of the Indian National Lok Dal and other Members of his party opposed the suggestion by stating that this proposal should have come yesterday so that the Members may have prepared themselves to participate in the 2nd sitting also. After some discussion on the matter, the proposal of 2nd sitting on 10th March, 2011 was dropped.

III. WELCOME TO THE TEACHERS AND STUDENTS OF MUKUND LAL NATIONAL COLLEGE, YAMUNANAGAR

The Parliamentary Affairs Minister welcomed the teachers and students of Mukund Lal National College, Yamuna Nagar, sitting in the visitor's gallery to see the proceedings of the House.

The Speaker also associated himself.

IV. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the calling attention motion No. 3 regarding poor health of women and children in the State given notice of by Dr. Ajay Singh Chautala and four other MLAs and asked Dr. Ajay Singh Chautala, M.L.A to read out his notice and the Minister concerned to make a statement thereafter.

Dr. Ajay Singh Chautala, M.L.A. read out his notice.

The Health Minister made the statement thereon.

V. NON-OFFICIAL RESOLUTION.

At 12.21 P.M., Shri Ram Pal Majra, a member from the Indian National Lok Dal moved the following resolution :-

“This House recommends to the State Government to take appropriate steps to introduce Underground Water Control and Regulation Bill so that exploitation of underground water can be stopped/regulated.”
and spoke for 52 minutes.

Smt. Kavita Jain, a member from the Bhartiya Janata Party and Shri Parminder Singh Dhull, a member from the Indian National Lok Dal spoke for 3 and 6 minutes respectively.

Shri Anil Dhantori and Shri Raj Pal, members from the Treasury Benches spoke for 3 minutes each.

Shri Dharamvir Singh and Rao Dan Singh, the Chief Parliamentary Secretaries spoke for 5 and 3 minutes respectively.

The Agriculture Minister, by way of reply, spoke for 13 minutes.

The motion was put and carried unanimously.

VI. THE MATTER REGARDING PROVIDING OF FACILITIES TO THE LEGISLATORS.

During the course of discussion on non-official resolution No.1, on the assurance given by the Parliamentary Affairs Minister, many suggestions were made by the members from the treasury benches as well as from the opposition benches in regard to improve the working of House and thereby demanded many facilities like that of Laptop with printer, computer classes and imparting an orientation programme to educate them about the House working. On the observation of the Chair, the Parliamentary Affairs Minister, on behalf of the Chief Minister, assured all the members of the House that all the required facilities would be provided them at the earliest. The Speaker, on the suggestion given by some members, also assured to provide them a place for Namaz and better facilities at the MLA Hostel.

VII. EXTENTION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House as under :-

(i) at 2.29 PM for 30 minutes.

(ii) at 2.39 PM for 30 minutes.

The Deputy Speaker occupied the Chair from 12.22 P.M. to 12.39 P.M.

The Sabha then adjourned till 10.30 A.M. on Friday, the 11th March, 2011.

CHANDIGARH
DATED 10TH March, 2011

SUMIT KUMAR
SECRETARY.